

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 244 of 2013**

**Dated: 20<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**The Tata Power Co. Ltd. ...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Prerna Priyadarshini  
Mr. Jafar Alam**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan**

**ORDER**

We have heard Shri Ramji Srinivasan Learned Senior Counsel for the Appellant. He has finished his arguments.

Post the matter for Reply submission on **04.09.2014 at 04.00 p.m.**

**(Rakesh Nath)  
Technical Member  
vg**

**(Justice M. Karpaga Vinayagam)  
Chairperson**